

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MAVIN SWITCHGEARS AND CONTROL PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Mavin Switchgears and Control Private Limited
2.	Date of incorporation of corporate debtor	27 th November, 2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26960MH2012PTC238334
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 9, N-11, CIDCO, Aurangabad, Maharashtra, India – 431003
6.	Insolvency commencement date in respect of corporate debtor	07 th February, 2024
7.	Estimated date of closure of insolvency resolution process	05 th August, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Indrajit Mukherjee Reg. No.: IBBI/IPA-001/IP-P-01533/2018-2019/12450
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No. B 405, Siddhivinayak Twins, Plot No.9, Sector 17, Roadpali, Kalamboli, Navi Mumbai, Raigad, Maharashtra – 410218 Email id: indrajitmukherjee15@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Indrajit Mukherjee Flat No. B 405, Siddhivinayak Twins, Plot No.9, Sector 17, Roadpali, Kalamboli, Navi Mumbai, Raigad, Maharashtra – 410218 Email id: cirp.msgpl@gmail.com
11.	Last date for submission of claims	21 st February, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Mavin Switchgears and Control Private Limited on 7th February, 2024.

The creditors of Mavin Switchgears and Control Private Limited, are hereby called upon to submit their claims with proof on or before 21st February, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 9th February, 2024
Place: Mumbai

Indrajit Mukherjee
Interim Resolution Professional
Mavin Switchgears and Controls Private Limited